

[Print](#)**Defective Case Register from 2026-09-09 to 2026-09-09**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/38361/2026	PRASANTA KUMAR JENA	2026-09-09	i) Date mentioned in Last line of para-1 in page 11 not tally with annexure-10.ii) SLP no. and date of order mentioned in Index and Book mark in sl. no. 29 not tally with annexure-26..iii) Dist. name of opp. party nos 1 2 and 4 not mentioned in cause title.iv) Page no. 70 not legible.v) Annexure-25 not mentioned in page no.115
2	D-WP(C)/41508/2026	MANOJA KUMAR KHUNTIA	2026-09-09	1.Age of opp.5 to 17 not furnished
3	D-RSA/42229/2026	SURENDRA KUMAR PANDA	2026-09-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid 2.D.C.Fee of Rs.06/-,HCBWA Fee of Rs.50/-,LAA Fee of Rs.10/- not affixed. 3.Valuation and C.Fee Payable be corrected.4.Memo.Of Appeal and I.As not in proper Format.Put up for further S.R after rectification for computing the period of limitation.
4	D-CONTC/39597/2026	ADV.	2026-09-09	1.In view of order dt.30.7.26 passed in WP(C).23561/26 and Or.dt.5.12.25 in CONTC.5072/25 no further CONTC is Maintainable.
5	D-WP(C)/39964/2026	RABI NARAYAN MISHRA - 2	2026-09-09	1. Annexures not filed. Resubmit for SR after compliance.
6	D-CMP/42064/2026	T.N.MURTY	2026-09-09	20-VERNACULAR CERTIFICATE NOT FURNISHED. LTI of Petitioner not attested.Page no. 54 and 55 not correct.Status and age of parties not mentioned.
7	D-RSA/40357/2026	PRASANTA KUMAR SATAPATHY	2026-09-09	Cause Title Not in order.Pro. Respondents No-5 to 8 of L.A.Court not made as Parties.
8	D-CRLMC/27384/2026	NIRANJAN LENKA	2026-09-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Age of the deponent in affidavit does not tally with declaration of I.A.2. Name and

				mobile number of Informant/Victim to be redacted in page nos.15 and 19
9	D-WA/41015/2026	SASWAT DAS, AGA	2026-09-09	1.Appellant no 1 not tally with wp (c). 2. Legible copy of page no 31-35 to be filed.
10	D-WP(C)/41885/2026	AJAYA KUMAR TRIPATHY	2026-09-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
11	D-ABLAPL/27289/2026	SOUBHAGYA KUMAR DASH	2026-09-09	1. Part of the Odia script of the FIR is not readable.
12	D-CRLREV/26773/2026	SURYA NARAYAN BISWAL	2026-09-09	Put up SR after filing C. copy Annex-1
13	D-WP(C)/40652/2026	ASIT KUMAR JENA	2026-09-09	1.Receipt Showing Serv.copy To S.C. (Transport) not Filed. 2.Para-1 of Affidavit(both petition and I.A.) not properly mentioned.
14	D-CRLREV/26200/2026	AKSHAYA KUMAR SAHOO	2026-09-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
15	D-CRLMC/27302/2026	DR. ABHAY KANT PATHAK	2026-09-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.It should have been filed as Criminal revision.
16	D-WP(C)/38360/2026	PRASANTA KUMAR JENA	2026-09-09	i) date mentioned in Book mark under annexure-5 not correct.ii) SLP no. and Date of order mentioned in Index and book mark under annexure-26 not correct.iii) Date mentioned in last line of para (h) of page10 not tally with annexure-10.iv) Date mentioned in 3rd para of page 12 not tally with annexure-14.v) Annexure-26 repeated in petition.vi) Date and annexures mentioned in para no. 16 17 and 19 of the petition not tally with index.vii) Paragraph no. not correctly mentioned in affidavit.
17	D-WP(C)/39892/2026	DWARIKA PRASAD MOHANTY	2026-09-09	1. Ann.1 not legible
18	D-WP(C)/42342/2026	SUBASH CHANDRA PUSPALAKA	2026-09-09	1.Page no.17 to 22 not legible
19	D-WP(C)/40089/2026	MAHADEV SAHU	2026-09-09	1. Father s name of petitioner mentioned in cause title and Affidavit are different
20	D-BLAPL/27224/2026	SIDHARTHA SANKAR RAY (2)	2026-09-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
21	D-WP(C)/39600/2026	PRASANTA KUMAR JENA	2026-09-09	i) Date mentioned in para(h) of page 10 not tally with annexure-10.ii) Date of order mentioned in 3rd para of page 12 not tally with annexure-14.iii) date mentioned in last

				para of page 17 not tally with annexure-21.iv) SLP no. and date of order mentioned in index and Book mark under annexure-25 not correct.v) Annexure-7 not mentioned in page no.-78.vi) Date mentioned in index and Book marked under annexure-21 not correct.
22	D-WP(C)/39927/2026	PRASANTA KUMAR JENA	2026-09-09	1. Address of OP No.4 incomplete. 2. Date of order inn Ann.7 of Index not correct. 3. SLP No. in Ann.26 of Index and para 15 not correct. 4. Date of GA Notification in Ann.28 of Index not correct.
23	D-WP(C)/42121/2026	BIBHU PRASAD CHHUALSINGH	2026-09-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
24	D-EXP/42486/2026	ADV.	2026-09-09	Put up for SR after filing of c. copy of impugned order.
25	D-ABLAPL/27263/2026	GAYNENDRA KUMAR PARIDA	2026-09-09	1. Reference certificate is not correctly furnished. 2. The name and address of the Victim/Informant and her parent may be redacted from the petition and F.I.R.Copies. 3. The un-redacted F.I.R.copies may be kept in sealed cover. 3. Page No.13 is not legible properly. 5. Annexure 1is not attested
26	D-CRLMC/27377/2026	HEMANT KUMAR MUND	2026-09-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1..Receipt Showing Serv.copy To Vigilance not Filed 2.Signature of the petitioner in V.nama does not tally with cause title and affidavit.
27	D-WP(C)/40140/2026	SANDHYARANI PANI	2026-09-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
28	D-WA/40116/2026	SAROJ KUMAR JEE,A.G.A	2026-09-09	i) Address of the Honble court wrongly mentioned in cause title. ii) Para no wrongly mentioned in declaration in I.A. no. 2723/2026
29	D-WP(C)/42215/2026	SISIR PANIGRAHI	2026-09-09	1. In Declaration under affidavit no. of paragraphs on best information not furnished.
30	D-CONTC/41041/2026	IN PERSON	2026-09-09	i)WP(c) no. not furnished in Reference certificate.ii) Affidavit not in proper format.Paragraph no. not correctly mentioned in affidavit. For further S.R.
31	D-CRLMC/27376/2026	SANTOSH KUMAR MAHANTY	2026-09-09	1. As per impugned order under Annexure-1 name of the Lower court and S.T.Case No. does not tally with Synopsis,Date chart and petition.
32	D-CRLREV/27323/2026	KULDEEP MOHANTY	2026-09-09	1.C. copy of Annex-2 not filed
33	D-WA/42520/2026	BAIJAYANTI MOHANTY	2026-09-09	Date blank in para no. 3 of I.A. no. 2730/2026.
34	D-ABLAPL/27276/2026	GAJENDRANATH ROUT	2026-09-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Date of filing of the A. Bail Application is not mentioned on it. 2. The word Affidavit is not mentioned on the top of the Affidavit. Further, in the said Affidavit, the words on behalf of other Opp. Parties be replaced with on behalf of other Petitioners.
35	D-ABLAPL/27136/2026	PRIYA RANJAN SINGH	2026-09-09	1. The name of the village of the Victim and her relations name be redacted from the F.I.R.Copy.
36	D-WP(C)/42030/2026	ASHOK KUMAR MOHAPATRA	2026-09-09	1. Date not mentioned in Annexure-6 in Index.2. Page nos.80 to 88 90 91 92 95 and 96 not neat and legible.
37	D-CRLMP/27277/2026	SURYAKANTA DWIBEDI	2026-09-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. not correctly furnished in the petition
38	D-CRLMC/26837/2026	BIBHUTI BHUSAN PATTNAYAK	2026-09-09	1. C.Copy of impugned order dated 06.08.2026 vide Annexure-1 to be filed
39	D-WP(C)/40335/2026	ANUP KUMAR MOHAPATRA	2026-09-09	1. Date of representation in Para 13 not correct. 2. Paragraph declaration not correct.
40	D-WP(C)/42026/2026	ASHOK KUMAR MOHAPATRA	2026-09-09	1. Page nos.79 to 91 94 and 95 not neat and legible.
41	D-ABLAPL/27142/2026	ARIJEET MISHRA	2026-09-09	1. Paragraphs in the petition is not numbered serially 2. The name and address of the Victim and her parent may be redacted from the F.I.R.Copy and Charge sheet. 3. The un-redacted copy may be kept in sealed cover. 4.Page No. 16 is not legible properly.
42	D-ABLAPL/27255/2026	PRAKASH CHANDRA DASH	2026-09-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. 1. Acknowledgement Slip is not book marked
43	D-ABLAPL/27325/2026	KHUSBU PANIGRAHI	2026-09-09	1.Reference Certificate is not correctly furnished
44	D-EXP/42476/2026	ADV.	2026-09-09	Put up for SR after filing of c. copy of impugned order.
45	D-BLAPL/27213/2026	BISWARANJAN DALAI	2026-09-09	1.In Vakaltanama, BLAPL nomenclature not mentioned. 2. BLAPL-8626/26 a pending case not mentioned in the reference certificate.
46	D-WP(C)/41682/2026	SWOYAM PRABHU JENA	2026-09-09	i) Annexure-1 not mentioned in page no. 21.
47	D-WP(C)/42389/2026	PRAGYAN PARAMITA MOHANTY	2026-09-09	1. Serial numbers not correctly furnished in Index.
48	D-ABLAPL/27304/2026	ANIRUDHA DAS	2026-09-09	1. V>Nama is not stamped properly
49	D-BLAPL/27395/2026	PVS NANAJI ACHARY	2026-09-09	Name and Details of Victim mentioned in page No.18 22 48 and 49 need not be disclosed and kept in closed cover.
50	D-ABLAPL/27161/2026	SAILABALA JENA	2026-09-09	1. Reference certificate is not correctly furnished.

51	D-WP(C)/42318/2026	PRASANTA KUMAR SATAPATHY	2026-09-09	1. In declaration under affidavit, no. of paragraphs not furnished in W.P and I.A 2. Annexure-1 not legible.
52	D-WP(C)/40024/2026	JAGAMOHAN PATTANAIK	2026-09-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date of Order in Ann.5 of Index and para 5 not correct. 2. Ann.6 not marked.
53	D-WP(C)/42124/2026	BIBHU PRASAD CHHUALSINGH	2026-09-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
54	D-MACA/41181/2026	DEBASISH PATNAIK	2026-09-09	date of judgement wrong at being aggrieved
55	D-BLAPL/27347/2026	ASHOK KUMAR SAHOO	2026-09-09	Page No. 10 not legible
56	D-WP(C)/40186/2026	ANUP KUMAR MOHAPATRA	2026-09-09	1. Grounds not furnished in Petition.
57	D-WP(C)/42723/2026	SANGRAM JENA	2026-09-09	1. The date of execution of V. nama not furnished.
58	D-CRLMP/27362/2026	NIRANJAN LENKA	2026-09-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
59	D-WP(C)/42537/2026	DR.PURUSOTTAM CHULI	2026-09-09	1. C.A. case no. not correctly furnished Sl. no.9 in Index and para no.24.
60	D-ABLAPL/27104/2026	ANUPAM RATH	2026-09-09	Anx-3 not legible
61	D-WP(C)/41337/2026	SOUBHAGYA KUMAR DASH	2026-09-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
62	D-BLAPL/27217/2026	RAGHUNATH BISWAL	2026-09-09	1.In cause title GR no. mentioned as 339/24 instead of 339/23. 2.In reference certificate BLAPL-7987/24 wrongly typed as 7987/202
63	D-WA/40997/2026	SAIBRATA RATH	2026-09-09	Put up for SR after filing of c. copy of impugned order filed
64	D-WP(C)/39933/2026	PRASANTA KUMAR JENA	2026-09-09	1. Address of OP No.4 incomplete. 2. SLP NO. in Ann.26 of Index and Para 15 not correct. 3. Date of GA Notification in Ann.28 of Index not correct.
65	D-RSA/40519/2026	RAMA CHANDRA JENA	2026-09-09	1.D.C.Fee of Rs.3433/- to be Paid. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid. (b) Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid 3.Respondents No-11 and 12 of L.A.Court not made Parties. 4. Valuation and C.Fee Payable be corrected in the Memo of Appeal.Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
66	D-WP(C)/41336/2026	SOUBHAGYA KUMAR DASH	2026-09-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

67	D-CRLMC/26872/2026	AMITAV TRIPATHY	2026-09-09	1. Date of order not correctly furnished in Synopsis.
68	D-CRLA/27272/2026	BIKASH CHANDRA PARIJA	2026-09-09	Put up SR after redacting the name / victim/ informant/ Address from FIR.
69	D-CRLMC/27385/2026	HEMANT KUMAR MUND	2026-09-09	1. Page nos.8 to 15 not neat and legible. 2.Receipt Showing Serv.copy To Vigilance not Filed
70	D-RSA/40074/2026	KALPATARU MISHRA	2026-09-09	1. Court Fee Rs.2838/- Payable,Not Paid. Put up for further S.R after Payment of C.Fee for computing the period of limitation.
71	D-WP(C)/42656/2026	SUBHAM AGRAWAL	2026-09-09	i) Sl. no. 2 of the affidavit(Both in petition and I. A.) not tally with cause title.
72	D-ABLAPL/27294/2026	JNYANANANDA PANDA	2026-09-09	1.The relationship of the petitioner with her father is not correctly mentioned in the cause Title. 2. Reference certificate is not furnished correctly. 3. Annexure 1 is not attested.
73	D-BLAPL/26521/2026	SUNIL KUMAR PANDA	2026-09-09	Pending court mismatch in the synopsis and petition
74	D-WA/42626/2026	ANAND CHANDRA SWAIN	2026-09-09	i) District of R- 2 not mentioned in cause title. ii) Anxs wrongly marked both the prayer. iii) Legible copy of page no. 70 74-76 are to be filed.
75	D-WA/40520/2026	SURYA NARAYAN PATNAIK, AGA	2026-09-09	Date blank in para no. 3 of I.A. no. 2730/2026.
76	D-CRLMC/27361/2026	NIRANJAN LENKA	2026-09-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Age of the deponent not correctly furnished in I.A.
77	D-WP(C)/42642/2026	DURGESH NARAYAN RATH	2026-09-09	1. Annexure-3 not legible
78	D-BLAPL/27219/2026	RASHMI RANJAN MISHRA	2026-09-09	Reference certificate not correctly furnished.
79	D-ABLAPL/27290/2026	JNYANANANDA PANDA	2026-09-09	1.Reference Certificate is not correctly furnished
80	D-WP(C)/41338/2026	SOUBHAGYA KUMAR DASH	2026-09-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
81	D-ABLAPL/27307/2026	KABIR KUMAR JENA	2026-09-09	1. The name and address of the complainant and and victim name may be redacted from petition and F.I.R.Copy. 2. The un-redacted F.I.R.copy may be kept in sealed cover
82	D-ABLAPL/27244/2026	PRIYA RANJAN SINGH	2026-09-09	i)Provision Law not properly furnished.
83	D-ABLAPL/27163/2026	SAILABALA JENA	2026-09-09	1. Reference certificate is not correctly furnished as per Notice dated 3.9.2026 and Notification dated 5.12.2025. 2. Paragraphs in the petition is not numbered serially.
84	D-WP(C)/42640/2026	DURGESH NARAYAN RATH	2026-09-09	1. Complete address of Petitioner-2 not furnished in cause title of W.P

85	D-WP(C)/38825/2026	PRAFULLA KUMAR MOHAPATRA	2026-09-09	1. Date of order of Ann.10 in Index not correct
86	D-WP(C)/41672/2026	BRUNDABAN ROUT	2026-09-09	1. Address of Opp party no 2 and 3 wrongly furnished. 2. Annexure-3 not neat and legible.
87	D-WP(C)/39931/2026	PRASANTA KUMAR JENA	2026-09-09	1. Page 77 missing. 2. Address of OP No.4 incomplete. 3. SLP No. in Ann.26 and para 15 not correct. 4. Ann.23 not attested.
88	D-WP(C)/41568/2026	GAJENDRANATH ROUT	2026-09-09	i) opp. party no. 4 wrongly mentioned in prayer of the petition.
89	D-WP(C)/41483/2026	JYOTIRMAYA SAHOO	2026-09-09	Hologram of Rs.50/- not affixed in V.nama.
90	D-BLAPL/27363/2026	DIPTI RANJAN BHOKTA	2026-09-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
91	D-RVWPET/41775/2026	SAROJ KUMAR DASH	2026-09-09	1. Op no. 1 (a) to 1 (e) in Rvwpet are not party in RSA (Lrs of op no. 1 not substituted in RSA 2. i) Page marked mention in Index does not tally with book mark. ii) Op no. 1 (a) to 1 (e) in Rvwpet are not party in RSA (Lrs of op no. 1 not substituted in RSA) iii) Date of order wrongly mentioned in being aggrieved para. iv) Ld. counsel for the petitioner not signed in prayer at page no. 17. v) Put up for SR after removal of defects.
92	D-WP(C)/42376/2026	DIPTI RANJAN MOHAPATRA	2026-09-09	Paragraph NO. not correctly furnished.
93	D-WP(C)/41322/2026	AJIT KUMAR ROY	2026-09-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
94	D-CONTC/41852/2026	KULADA NANDA DAS	2026-09-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Put up for further SR after furnishing the date of communication of order passed in WP(C).23254/23.
95	D-CRLMC/26080/2026	PRAMOD KUMAR JENA	2026-09-09	1. Page no.19 not legible. 2. ICC case number not correctly furnished in Prayer of the petition.
96	D-CONTC/41851/2026	KULADA NANDA DAS	2026-09-09	1.Put up for further SR after furnishing the date of communication of order passed in WP(C).23239/23
97	D-WP(C)/42684/2026	HRUDANANDA MOHAPATRA	2026-09-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.2.Page no.18 not properly rotate.
98	D-RVWPET/41821/2026	SOUMYA MISHRA	2026-09-09	i) Value of appeal and payable of court fee not furnished.ii) Cause title in SA to be filed. Put up for SR after removal of defects
99	D-WP(C)/42393/2026	JYOTIRMAYA SAHOO	2026-09-09	Hologram of Rs.50/- not affixed in V.nama.
100	D-ABLAPL/26820/2026	JULU KHANSAMA	2026-09-09	Mobile no of the informant/victim be redacted from annx-1

101	D-WP(C)/39062/2026	SANJIB MOHANTY	2026-09-09	1. Subject code is not correctly furnished. 2. An application under the provisions Industrial Disputes Act is not correctly furnished. 3. In the first Para and 4th para ,O.P. No. 6 is wrongly mentioned. 4. Paragraphs in the petition is not correctly serial numbered. 5. In the Affidavit,petitioner has been wrongly mentioned as Advocate by occupation.
102	D-WP(C)/40132/2026	BIBHUTI BHUSAN SWAIN	2026-09-09	1. Prayer not proper
103	D-CRLMC/27194/2026	JUGALA KISHORE PANDA	2026-09-09	1. Offence not furnished in the petition.
104	D-WA/40676/2026	HARA PRASAD RATH	2026-09-09	1.Appellants are not party in wp (c). I.A. to be filed for leave to prefer to appeal 2. i) Status of appellants not furnished. ii) Para no wrongly mentioned in appeal memo. iii) Legible copy of page no. 83 to be filed. iv) Undertaking for translated copy of Hindi not filed. v) No Authorization by other appellant to swear this affidavit. vi) Put up for SR after removal of defects.
105	D-ABLAPL/27326/2026	SWARAJ PATEL	2026-09-09	1. Reference certificate is not correctly furnished
106	D-WP(C)/42477/2026	PRADEEP KUMAR MAHAPATRA	2026-09-09	i) C. Fee of Rs. 5/- not paid in cause title
107	D-CONTC/41822/2026	ADV.	2026-09-09	1.petitioner no.1 signed as deponent but petitioner 2 has done affidavit
108	D-CRLMC/27264/2026	PRADEEP KUMAR DAS	2026-09-09	1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.
109	D-WP(C)/41143/2026	SOUBHAGYA KUMAR DASH	2026-09-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
110	D-CMP/42224/2026	BUDHIRAM DAS	2026-09-09	Address of op-22 not furnished
111	D-WP(C)/42394/2026	JYOTIRMAYA SAHOO	2026-09-09	Hologram of Rs.50/- not affixed in V.nama
112	D-WA/42437/2026	RESHMA BEHERA	2026-09-09	i) District of appellant and respondent no.3 4 5 not mentioned in cause title. ii) Status of parties not furnished. iii) Rs-50/- not paid in v. nama. iv) Anxs are wrongly mentioned in appeal memo.
113	D-RSA/38525/2026	SOURAV SUMAN BHUYAN	2026-09-09	1.D.C.Fee of Rs.2435/- to be Paid. 2.C.Fee Payable be corrected in the Memo of appeal.Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
114	D-ABLAPL/26700/2026	SMRUTI RANJAN ROUT	2026-09-09	page 34 is not legible.
115	D-BLAPL/26908/2026	PANCHANAN PANIGRAHI	2026-09-09	1.Reference certificate is not correctly furnished. 2. P.S.case No. is not correctly mentioned in Cause Title and petition in consonance with Rejection order.
116	D-EXP/42395/2026	JITENDRA KUMAR MISHRA	2026-09-09	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.

		(2)		
117	D-EXP/42482/2026	ADV.	2026-09-09	Put up for SR after filing of c. copy of impugned order.
118	D-WP(C)/42531/2026	NIHAL RATH	2026-09-09	Paragraphs and para not mentioned in declaration and affidavit
119	D-CRLMP/27282/2026	SURYAKANTA DWIBEDI	2026-09-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
120	D-BLAPL/26910/2026	BISWARANJAN DALAI	2026-09-09	1. Reference certificate is not correctly furnished. 2. Annexure 3 is not attested
121	D-ABLAPL/27299/2026	SATYA NARAYAN MISHRA 4	2026-09-09	1. Copies of the Annexure 1 are not legible. 2. Details of the Victim need to be redacted from the legible copies of Annexure 1 before re-submitted.
122	D-ABLAPL/27310/2026	SNEHASISH BEHERA	2026-09-09	1. Reference Certificate is not correctly furnished. 2. The name and address of the Victim and her husband may be redacted from petition and F.I.R. copy. 3.. The un-redacted F.I.R. copy may be kept in sealed cover.
123	D-WP(C)/40196/2026	MIHIR KANTA RATH	2026-09-09	1. Annexures not page marked in Index. 2. Paragraph declaration not correct
124	D-CMP/42066/2026	T.N.MURTY	2026-09-09	Status of parties not mentioned.
125	D-WP(C)/42383/2026	SOMANATH MISHRA	2026-09-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Nomenclature not furnished in v.nama.
126	D-BLAPL/27076/2026	UMA SHANKAR PATEL	2026-09-09	Receipt Showing Serv.copy To Vigilance not Filed.
127	D-CRLMC/27322/2026	PULAKESH MOHANTY	2026-09-09	.Nomenclature not furnished in v.nama.
128	D-WP(C)/41141/2026	SOUBHAGYA KUMAR DASH	2026-09-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
129	D-WP(C)/42368/2026	ALOK KUMAR PANDA	2026-09-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date chart not filed.2. Age of the deponent in affidavit does not tally with declaration.
130	D-CONTC/41869/2026	AJAYA KUMAR TRIPATHY	2026-09-09	8-CAUSE TITLE NOT IN ORDER.

				1.Direction issued to addl.tahasildar in WP(C),hence Tahasildar should nit be made contemnror
131	D-WP(C)/42264/2026	BRUNDABAN ROUT	2026-09-09	1. In declaration under affidavit on I.A no. of paragraphs wrongly furnished. 2. Receipt Showing Serv.copy To it not Filed. 3. Receipt Showing Serv.copy To cg not Filed.
132	D-WP(C)/40138/2026	CHIRANJEEV BIDYABHUSHAN	2026-09-09	1. In Affidavit,fathers name of the petitioner not fully furnished. 2. Page no 26 36 39 not legible.
133	D-CRLREV/26108/2026	DIPTI RANJAN MOHAPATRA	2026-09-09	Put Up SR after filing C. copies of Annex-1 and 2 .
134	D-WP(C)/41339/2026	SOUBHAGYA KUMAR DASH	2026-09-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED